

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 203
CP(CAA) No. 10/230-232/JPR/2022
Connected with
CA (CAA) No. 04/230-232/JPR/2022
Under Section 230-232 of
Companies Act, 2013**

In the matter of:

Dhanvee Vinimay Pvt. Ltd. & Ors.

...Transferor Company

With

Navkar Alloy Pvt. Ltd.

...Transferee Company

Due to paucity of time, the matter could not be taken up. Post the matter to
05.04.2023.


**(Prabhu Dayal Sewda)
Court Officer**

March 15, 2023